

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. AKSHAYA RAMADURAI for M/s. R. Parkasarakhy	R2 Counsel for Respondent No. 1	R. Parkasarakhy
2. A.M. Sridharan		A.M. Sridharan
3. V. Palaniappan	Petitioner	V. Palaniappan

ORDER

Petitioner alongwith his counsel, Shri V Palaniappan, FCS present. Shri A M Sridharan, counsel for R1 and Ms Akshaya Ramadurai, counsel for R2 are present and sought time for filing counter. Time extended finally at request. Put up on **21.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)